



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4000/2021 FIXED	SUHEL AKRAM AND 3 ORS. Versus THE PUNJAB NATIONAL BANK AND 4 ORS.	MD. S ISLAM MD S HOQUE MR. M DEKA	SC, PNB
2	WP(C)/5006/2021 FIXED	M/S LUHIT COMMERCIALS AND 2 ORS Versus THE PUNJAB NATIONAL BANK AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, PNB
ADMISSION				
3	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
4	WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
5	WA/82/2020	NAJRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD GA, ASSAM
6	WP(C)/510/2020	AYESHA BEGUM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A K AZAD MR. A K AZAD MR. I KALITA MR. A S TAPADER	SC, PNRD
	WITH I.A.(Civil)/1104/2021 in WP(C)/510/2020	JUGITAWALI PAWE Versus AYESHA BEGUM AND 3 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY	SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. I KALITA

7	WA/161/2020 FIXED	RUPAM KUMAR BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. U DUTTA	SC, HIGHER EDU SC, BTC
8	WA/181/2020	SREE BINA BALA DEVI Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY	MR. M KHAN GA, ASSAM SC, AG MR. J RAHMAN MR R ISLAM SC, IRRIGATION SC, SOIL CONSERVATION DEPTT. SC, BTC SC, FINANCE DEPTT.
9	Mat.App./12/2021 B/O	MITALI ROY Versus PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	
10	WA/104/2021 CAVT. NO.01662/021, CAVT.NO./166/2021, CAVT.NO./176/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. H. LALFAKZUALA AND 26 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
	WITH			
11	WA/103/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SH. C. LALDINTLUANGA AND ANR.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
	WITH			
12	WA/106/2021 CAVT. NO. 01762/021,	THE STATE OF MIZORAM AND 3 ORS. Versus SMT. LALTLANTHANGI RALTE AND 34 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. J PATOWARY FOR CAVEATOR
13	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH			
14	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	WITH			
15	WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	WITH			
16	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH			
17	WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH			
18	WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
19	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
20	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
21	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
22	WA/165/2021 FIXED	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY SC, F C I
	WITH I.A.(Civil)/1379/2021 in WA/165/2021	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
23	WA/169/2021 FIXED	MOHAN BASFOR Versus THE STATE OF ASSAM AND 6 ORS.	MR J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM SC, FOREST
24	WA/196/2021	UNION OF INDIA AND 4 ORS Versus SHRI AKULI MIPI AND 4 ORS	ASSTT.S.G.I.	
<u>ORDERS</u>				
25	WP(C)(Suo Moto)/8/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
26	WA/194/2018	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR MR A CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T U LASKAR (R6-R14) MR. N DHAR (R6-R14) MS. U BARUAH (R6-R14) MR S A BARBHUIYA (R6- R14)
<u>STAY MATTERS</u>				
27	WP(C)/3241/2019	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR MR. M SHARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/64/2021	JINTU KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY	GA, ASSAM
2	PIL/65/2021 B/O	DEBABRATA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE
3	WP(C)/4003/2021 B/O	MUSSTT. MULKUSUM BEGUM @ MULKUSUM NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, ELECTION COMMISSION.
4	WP(C)/5387/2021	SIDDIK ALI @ SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5407/2021	MD. ASABUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
6	WP(C)/1682/2020 B/O, WITH LCR	AMENA KHATUN @ AMENA BIBI @ AMINA BIBI Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
7	CrI.A./162/2021 B/O	JAMER ALI @ JOMER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/404/2021 in CrI.A./162/2021	JAMER ALI @ JOMER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		<u>ORDERS</u>		
8	PIL/72/2020 FIXED	MIRA BORTHAKUR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, A S E C SC, GDD SC, GMC
9	WITH PIL/81/2020	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. P N GOSWAMI G UDDIN MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC
10	WITH WA/93/2020	SHYAMALI ROY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
11	WITH PIL/21/2021	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. K P PATHAK	SC, EC GA, ASSAM
12	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
13	PIL/44/2021 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
14	WITH PIL/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
15	WITH WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
16	Review.Pet./85/2021 WP(C) 3091-2017(D/O)	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
		<u>HEARING</u>		
17	WP(C)/4946/2017 FIXED, WITH LCR	SAKEN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
18	PIL/74/2018 B/O	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./17/2019 FIXED	M/S. DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. A BHATTACHARJEE	GA, ASSAM MR B CHOUDHURY
2	Arb.P./32/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
3	Arb.P./34/2020 FIXED	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
4	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/458/2020	SOFIQUE UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R ALI MR. H A AHMED MR A S SK	GA, ASSAM SC. REVENUE
2	WP(C)/2623/2020	MD. ANISH ALI AND 6 ORS. Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	SC, A G V B
3	WP(C)/5681/2020	MANDIA JATIYA VIDALAYA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. MR F HAQUE (R-7) SC, SEBA
	WITH			
4	WP(C)/5009/2020	MANDIA JATIYA VIDYALAYA Versus STATE OF ASSAM AND 6 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	SC, SEC. EDU. MS. I KAKATI,SC, SEBA (R-3)
5	Cont.Cas(C)/322/2021 FIXED	DOOARS ASSAM UNION TEA COMPANY LTD AND 2 ORS. Versus TAPAN PHUKAN	MR. S P ROY MS S DAS MR M DEB	
	WITH			
6	WP(C)/3559/2021	DOOARS ASSAM UNION TEA CO. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, SEC. EDU. GA, ASSAM MR. S ROY MR R DAS SC, PWD
7	WP(C)/892/2021 FIXED	RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/3316/2021	NAREN DAS AND 117 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, REVENUE
9	WP(C)/3631/2021	TARA PRASAD DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE

10	WP(C)/3915/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC
	WITH			
11	WP(C)/4374/2021	RANJIT BARMAN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, AFDC
12	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
	WITH			
13	WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. M K DAS MR. A K SINGH MR. P DEKA MS Z ANJUM MS J SAIKIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
14	WP(C)/4288/2021 FIXED	JHUMA NANDI Versus THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
15	WP(C)/4597/2021 FIXED	M/S MAGNUM ENTERPRISES Versus THE STATE OF ASSAM AND 6 ORS	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, AGRI. DEPARTMENT
16	WP(C)/5069/2021 FIXED	SALIM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, PNRD GA, ASSAM
17	WP(C)/5087/2021 FIXED	MORTOOZ ALI LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. D CHAKRABARTY	GA, ASSAM
18	WP(C)/5101/2021 FIXED	PRITAM GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR J H SAIKIA	SC, PNRD GA, ASSAM
19	WP(C)/5152/2021 FIXED	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED A N HUSSAIN	GA, ASSAM
20	WP(C)/5204/2021 CAVT. NO.06282/021, FIXED	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA FOR CAVEATOR
21	WP(C)/5206/2021 FIXED	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
22	WP(C)/5342/2021 B/O	DHARAMPAL SATYAPAL LTD. AND 2 ORS. Versus DESIGNATED OFFICER AND CENTRAL LICENSING AUTHORITY AND 2 ORS.	MR. A LAL MR. U PATHAK	SC, HEALTH AND F W ASSTT.S.G.I.
23	WP(C)/5361/2021	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, IRRIGATION SC, FINANCE
24	WP(C)/5363/2021	MD. IMDAD HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	SC, FOREST

25	WP(C)/5365/2021	MD. MUBARAK ISLAM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. N N B CHOUDHURY MR N KALITA MR. M DEWAN	SC, APDCL
26	WP(C)/5374/2021	SUBHAS CH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. K M HASSAN	GA, ASSAM
27	WP(C)/5375/2021	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
28	WP(C)/5377/2021	SATYAJIT KALITA AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR B HAZARIKA	SC, A S A M B
29	WP(C)/5378/2021 B/O	ABUL MANJURUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR H BARUAH MR P P PHUKAN	SC, NF RLY
30	WP(C)/5382/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/5386/2021	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/5393/2021	SUBHAM RAY Versus THE NATIONAL INSTITUTE OF OPEN SCHOOLING AND 3 ORS	MR R DHAR	
33	WP(C)/5394/2021 CAVT. NO.05292/021,	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR H KALITA	SC, PNRD MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
34	WP(C)/5396/2021	MINA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MR. S ISLAM	SC, REVENUE SC, BTC SC, FINANCE
35	WP(C)/5401/2021	SAMIRAN TEA FACTORY (B.L.F.) OF SAMIRAN TEA INDUSTRY AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
36	WP(C)/5402/2021	NILOTPAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	SC, FOREST
37	WP(C)/5404/2021	AKASH PANDEY Versus UNION OF INDIA AND 2 ORS.	MR H K DAS MR. A R GOGOI MR. U PATHAK	ASSTT.S.G.I.
38	WP(C)/5408/2021	PASCHIM MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM
39	WP(C)/5415/2021	HUSSAIN AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
ADMISSION				
40	WP(C)/3032/2021 B/O	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	Bail Appln./2062/2021 B/O	MOINA BORA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./2499/2021 FIXED	JIAUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3	Bail Appln./2502/2021 FIXED	SHANKAR DAS @ DUKHU Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
4	Bail Appln./2519/2021 B/O	CHAKRESWAR KALITA Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	PP, ASSAM
5	Bail Appln./2577/2021 FIXED	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS MS S KAKATI	PP, ASSAM
6	Bail Appln./2599/2021 FIXED	BIMAN DEB Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
7	Bail Appln./2705/2021	KAKATUL AMBIYA CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
8	Bail Appln./2707/2021	NIAZ UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
9	Bail Appln./2712/2021 B/O	SANJAY KUMAR JAIN AND 9 ORS Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
10	Bail Appln./2716/2021	RANA BORA AND ANR Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MS N J BEGUM	PP, ASSAM
11	Bail Appln./2717/2021	KALE SINGH @ KALE SINGH DIGWA AND ANR Versus THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	PP, ASSAM

12	Bail Appln./2720/2021	MAHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
13	Bail Appln./2721/2021	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
14	Bail Appln./2724/2021	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. S BIKASH MR. D BHUYAN	PP, ASSAM
15	Bail Appln./2725/2021	ANUPAM PAUL Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
16	Bail Appln./2727/2021	BANKIM SARMA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
17	Bail Appln./2729/2021	BHAITY CHOUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA	PP, ASSAM
18	Bail Appln./2730/2021 B/O	BISWAJIT DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
19	Bail Appln./2738/2021	SAHADAT ZAMAN AND 4 ORS Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
<u>MOTION</u>				
20	AB/3197/2021	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
21	AB/3200/2021	JALAL UDDIN AND 2 ORS Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
22	AB/3203/2021	PINKI ROY @ NOMITA PODDAR RAY Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
23	AB/3205/2021	MD. NAZIR HUSSAIN Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
24	AB/3206/2021	DEBOJIT SAIKIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
25	AB/3212/2021	INJAMAMUL KHAN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
26	AB/3214/2021	ABHIMANYU MODI Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
27	AB/3218/2021	RAFIQUE AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA Mr. A Baruah	PP, ASSAM
28	AB/3220/2021	GOJEN CH. NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
29	AB/3222/2021	TANJIR ALI @ TOMJID @ MD TAMJID ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD	PP, ASSAM
30	AB/3227/2021	MRINMOY BAISHYA AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./2523/2021 FIXED	GUNAJIT DEKA Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
32	Bail Appln./2527/2021 FIXED	AJIRON NESSA AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
33	Bail Appln./2562/2021 FIXED	AJHAR UDDIN AHMED @ MD. AJAHAR AHMED Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
34	Bail Appln./2568/2021 FIXED	DEBASISH DHAR Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
35	Bail Appln./2607/2021 FIXED	DHRUBA JYOTI SHARMA @ DHURBOJYOTI SHARMA Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
36	Bail Appln./2608/2021 FIXED	EBRAHIM ALI @ IBRAHIM ALI Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
37	Bail Appln./2609/2021 FIXED	MOLLAM KHAN @ MULAM KHAN Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED	PP, ASSAM
38	Bail Appln./2613/2021 FIXED	MANIK GHOSAL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
39	Bail Appln./2614/2021 FIXED	BIJIT PHUKAN @ BIJIT CH PHUKAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
40	Bail Appln./2617/2021 FIXED	AZIJUL HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS. B BAISHYA R L CHUTIA MS K BORAH	PP, ASSAM
41	Bail Appln./2620/2021 FIXED	GOPAL SHILL Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
42	Bail Appln./2622/2021 FIXED	MD. NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
43	Bail Appln./2627/2021 FIXED	AZIM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2440/2021 FIXED	RATUL RABHA Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
2	Bail Appln./2539/2021 FIXED	SURAJ DAS @ SURAJ KUMAR DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
3	Bail Appln./2713/2021	KIRIP KRO Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
4	Bail Appln./2718/2021	EZAJUL RAHMAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
5	Bail Appln./2737/2021	RAJESH DIXIT Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
6	CrI.Rev.P./230/2020 B/O	SANJIB GOGOI Versus SMT. RUMI GOGOI	DR. B AHMED MD. A SAHAD	
7	CrI.Pet./311/2020 WITH LCR 3 FILES, FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
8	AB/3192/2021	PANKAJ SAIKIA Versus THE STATE OF ASSAM	A SAIKIA MS B BORA	PP, ASSAM
9	AB/3195/2021	SURESH BAISHYA AND ANR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
10	AB/3196/2021	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM

11	AB/3204/2021	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./2000/2021 FIXED	INDRA KUMAR BHATTARAI Versus NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI MR. S BORDOLOI	SC, NCB
13	Bail Appln./2042/2021 FIXED	BANAMALI HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/3066/2020 FIXED	MOFIZ UDDIN @ MOFIZUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S ISLAM MR S H MAHMUD	PP, ASSAM
15	AB/573/2021	SMTI RUNA BORA BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
16	AB/1080/2021 FIXED	NAZIM UDDIN @ NAZIM MEMBER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
17	AB/1865/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
18	AB/2548/2021 FIXED	SHABODDIN ALI Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM	PP, ASSAM
19	AB/2678/2021 FIXED	GULEN @ GOLEN MEDHI Versus THE STATE OF ASSAM	MR. N N JHA MR. M BERIA MS M SAHOO	PP, ASSAM
20	AB/2762/2021 FIXED	ALLAMA TASDIK Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	MR. S K GHOSH MS F AHMED PP, ASSAM
WITH				
21	AB/2718/2021	SALAMUN SIDDIKA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
22	AB/2774/2021 FIXED	RAFIUDDIN AHMED Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
23	AB/2783/2021 FIXED	BASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
24	AB/2848/2021 FIXED	ABU BAKKAR BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR. M HASAN MR T CHHETRI	PP, ASSAM
25	AB/2926/2021 FIXED	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
26	AB/2931/2021 FIXED	GOBINDA DEY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
27	AB/2944/2021 FIXED	RAFIKUR RAHMAN @ RAFIK ALI Versus THE STATE OF ASSAM	MR. R RAHMAN MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
28	AB/3023/2021 FIXED	ABU SUHID @ LAMBU SUHID Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

HEARING

Versus
THE STATE OF ASSAM AND ANR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4372/2020 B/O	RANJITA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, SEC. EDU. SC, SEC. EDU. MR S M T CHISTIE, SC, SEC. EDU. DEPTT. MR. B CHOUDHURY, SC, RMSA (R-2,4)
2	Tr.P.(C)/44/2021	ANAMIKA HAZARIKA Versus MANOSH KUMAR DAS	MR. B J MUKHERJEE MS R SAHA	
3	Cont.Cas(C)/385/2021	MRS. NIRUPAMA HAZARIKA Versus DHARMA KANTA MILI AND 2 ORS	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	
4	WP(C)/1309/2021 B/O	PIRITI BASUMATARY Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
5	WP(C)/4406/2021 B/O	SUBHRADEEP DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4455/2021	SOZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR H DAS (R-4)
7	WP(C)/5349/2021	SYEDA PUTALI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
8	WP(C)/5351/2021	ALA UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
9	WP(C)/5354/2021	UTSAV KADAM Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. S C KEYAL MR R K MOUR	ASSTT.S.G.I. SC, IIT
10	WP(C)/5357/2021	DR. CHANDANA SINHA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MS K PHUKAN	SC, HIGHER EDU SC, FINANCE

11	WP(C)/5358/2021 B/O	FORID UDDIN LASKAR AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, SSA
12	WP(C)/5359/2021	GITALI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5364/2021	NIRUPAMA SARKAR ARJYA Versus THE STATE OF ASSAM AND 3 ORS	MS. M DAIMARY MS. S DOLEY	SC, SEC. EDU. GA, ASSAM SC, BTC
14	WP(C)/5371/2021	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5373/2021	ABDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5379/2021	HARESWAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
17	WP(C)/5380/2021	MOMER ALI SHEIKH AND 63 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR Z RAHMAN	SC, ELEM. EDU SC, FINANCE
18	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/5384/2021	AMIR HAMJA Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
21	WP(C)/5405/2021	BIMAL PATIR Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5406/2021	DIBYAJIT SARMA Versus THE CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, CBSE
23	WP(C)/5410/2021	NIRUPOMA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
25	RSA/95/2021	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR	DR. P K GOSWAMI MR A BARMAN	
	WITH I.A.(Civil)/1631/2021 in RSA/95/2021	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR.	DR. P K GOSWAMI MR A BARMAN	
26	RSA/96/2021	SHAJAHAN ALI AND 2 ORS. Versus MD. HAKIM ALI AND 24 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	
27	RSA/97/2021	SAMI AKHTARA BEGUM AND 3 ORS. Versus MD. ABDUL MATIN PRADHANI	MR. R BARUAH MR. A IKBAL MRS. M NATH	

WITH
I.A.(Civil)/1646/2021
in RSA/97/2021

SAMI AKHTARA BEGUM AND 3 ORS.
Versus
MD. ABDUL MATIN PRADHANI

MR. R BARUAH
MR. A IKBAL
MRS. M NATH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/383/2021	PINAK DEY Versus KEERTHI JALLI, IAS AND ANR.	MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS	
2	WP(C)/5205/2021	HARI PRASAD SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	SC, ELEM. EDU
3	WP(C)/5360/2021	SMTI MALA SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M R SODIAL MR K BROOK	GA, ASSAM MS S Z HAYAT
4	WP(C)/5362/2021	PRASHANTA KR CHAKRABORTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, REVENUE
5	WP(C)/5367/2021	BIRAJ SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
6	WP(C)/5368/2021	TANKESWAR BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, PWD SC, FINANCE
7	WP(C)/5370/2021	MAHMUD HASSAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
8	WP(C)/5385/2021	MONORANJAN DEBNATH Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, WATER RESOURCE
9	WP(C)/5399/2021	LEKHESWAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, AG SC, FOREST
10	WP(C)/5409/2021	EX-CONST. 516 BIDYUT HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM

11	WP(C)/5411/2021	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
12	WP(C)/5412/2021	JYOTI SARKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	GA, ASSAM
ADMISSION				
13	WP(C)/3180/2021 FIXED	CHANDRA SEKHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D P MANDAL	SC, GMC SC, GDD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1286/2021 FIXED in WP(C)/6082/2018 WITH WP(C)/6082/2018	PRANESH BHUYAN (UNIT-1) AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS. SRI PRANESH BHUYAN (UNIT-1) AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H RAJBARBHUIYAN MR. M K CHOUDHURY MR. M H RAJBARBHUIYAN MS. S RASUL	MS. M BORAH SC, FOREST MR. H NATH (R7) MRS L BORUAH (R-7) GA, ASSAM MR D DAS (R7) MR A KALITA (R7) MR. S D PURKAYASTHA MS M BORAH (R-7) MR. B B BORAH (R-7) MR. S DUTTA, SC, FOREST DEPTT. FOR CAVEATOR MR. A DEKA
	WITH I.A.(Civil)/573/2021 in WP(C)/6082/2018	THE REACH DREDGING BARAK SPV PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MRS L BORUAH MS M BORAH MR. B B BORAH	MR. M H RAJBARBHUIYAN SC, FOREST
2	I.A.(Civil)/1612/2021 in WP(C)/3434/2020 WITH WP(C)/3434/2020	THE STATE OF ASSAM AND 7 ORS. Versus SAROJ SINGH AND ANR. SAROJ SINGH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. M BHATTACHARJEE MR. B J GHOSH MR. I ALAM MR. T SK MR. T SK	MR. B J GHOSH MR. I ALAM MR. T SK MR. B J TALUKDAR (R-7) MS. S SARMA MR. P TALUKDAR (R-7) SR. GA, ASSAM
3	WP(C)/4367/2020	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM

4	WITH WP(C)/4885/2020	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	MR. B J TALUKDAR MR. P K BARMAN MR. P TALUKDAR SR. GA, ASSAM
ADMISSION				
5	WP(C)/5669/2019 PART-HEARD	BUBUL MEDHI AND ANR. Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R)
6	WP(C)/6473/2013 FIXED	JAYANTI BHOWMICK Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
7	WITH WP(C)/5911/2013	DEBI KANT ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA SC, RAILWAY
8	WITH WP(C)/6427/2013	UMA KANTA ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.S K NAIR
9	WITH WP(C)/6455/2013	MRINAL ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
10	WITH WP(C)/6456/2013	SMT. MUKTI DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
11	WITH WP(C)/6475/2013	SHYAMAL KR. ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.U K NAIR MR.B SHARMA MR.A CHETRY SC, NF RLY
12	WITH WP(C)/7208/2013	PRADIP KUMAR DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
13	WITH WP(C)/7394/2013	SUKHENDU PAUL Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
14	WITH WP(C)/2745/2016	SUDHIR CHANDRA BARMAN Versus THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA	MR.B SHARMA SC, NF RLY
15	WP(C)/525/2014	AMIYA KUMAR BORO Versus ASSAM BOARD OF REVENUE and 3 ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS	SC, REVENUE
16	WP(C)/1732/2016 CAVT. NO. 146/2016 FIXED	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI

17	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
18	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
19	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
20	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
21	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
22	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
23	WP(C)/1481/2019 FIXED	BIPIN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEORI MR. P SAIKIA	GA, ASSAM SC, NHAI MR A N AHMED (R-7) SC, REVENUE
24	WP(C)/5462/2019 FIXED	KALASAND BAISHNAB AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	SC, CO OP MR. D DAS MR. B J TALUKDAR

25	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
26	WP(C)/5487/2020 FIXED	CHAYAN DEY Versus THE STATE OF ASSAM AND 17 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR J ROY MR D DAS	GA, ASSAM MR. N DHAR (R-9 TO 18) MS. S D GUPTA (R-9 TO 18) SC, WATER RESOURCE
27	WP(C)/1404/2021 FIXED	M/S B G ELECTRICALS AND ANR Versus THE COMMISSIONER AND SPECIAL SECRETARY TO THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, HEALTH SC, PWD SC, FINANCE SC. MEDICAL
28	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
WITH				
29	WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
30	WP(C)/3432/2021 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
31	WP(C)/3941/2021	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) SC, AGRI. DEPARTMENT SC, GMC
32	WP(C)/4044/2021 B/O	B K CONSTRUCTION Versus MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)
33	WP(C)/4404/2021 FIXED	DILUWARA KHATUN Versus THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3)
ORDERS				
34	Cont.Cas(C)/417/2016 PART-HEARD, B/O	ARCHTECH CONSULTANTS PVT. LTD. Versus SRI ASHUTOSH AGNIHOTRI	MR. P PATHAK MS S CHANGKAKATI MR. A NARZARI MS. P BARMAN MS. S T BOKTH MR. T K DAS MR. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MS. A VERMA MS. S KHANIKAR MR A SARMA (R2) MR. B GOGOI MR. T K BHUYAN (R2) MR. S K DEKA (R2) MR P NAYAK MS U DAS MRS. N BORDOLOI
35	Cont.Cas(C)/151/2019 FIXED	NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
36	Review.Pet./41/2021 MACApp./177/2020 (Disposed) B/O	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	

	WITH I.A.(Civil)/680/2021 in Review.Pet./41/2021	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	
37	I.A.(Civil)/723/2021 WP(C)/4777/2010 (Disposed), FIXED in WP(C)/4777/2010 WITH I.A.(Civil)/721/2021	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
38	I.A.(Civil)/1267/2021 FIXED in WP(C)/2958/2021 WITH WP(C)/2958/2021	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS. SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. N H MAZARBHUIYAN MR. R DUBEY MS. A B KAYASTHA MR. R DUBEY MR. M MORE MS. A B KAYASTHA	GA, ASSAM SC, APDCL SC, APDCL MR. P N GOSWAMI
39	I.A.(Civil)/1385/2021 WP(C)/213/2020 (Disposed) in Review.Pet./42/2020 WITH Review.Pet./42/2020	MONALISA KENWAR AND 2 ORS Versus DHARANI BHARALI AND 6 ORS. SMTI. DIPALI BORUAH KENWAR Versus SRI DHARANI BHARALI AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL MR G CHOUDHURY SC, APDCL
40	WP(C)/3469/2021 FIXED	ALMA SHAHEEL AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	GA, ASSAM MR H RAHMAN MR. B DEKA (R-1) MS P AGARWAL A SWARGIARY MS S BORA ASSTT.S.G.I.
41	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
42	WP(C)/4456/2021 B/O	DR. MAUSHUMI BAROOAH Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2619/2021 FIXED	FAIZUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MS S P CHETRY	PP, ASSAM
2	Bail Appln./2635/2021 FIXED	PURAN ROBIDAS AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
3	Bail Appln./2708/2021	SAJEN PUMA @ SWAJENDRA PUMA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. R DEVI MR. U GOSWAMI	PP, ASSAM
4	Bail Appln./2709/2021 B/O	SUFI ALOM KHAN Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
5	Bail Appln./2710/2021	NASIR UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
6	Bail Appln./2711/2021	GOLAM MOSTAFA AHMED @ MD. GULAM MUSTAFA AHMED Versus THE STATE OF ASSAM	MR. T K MISRA MR. S M RAHMAN MS. K BAYAN MR. S K ROY	PP, ASSAM
7	Bail Appln./2719/2021 B/O	RAKIBUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
8	Bail Appln./2722/2021	AGWMA BASUMATARY Versus THE STATE OF ASSAM	MR N J DAS MR P P MEDHI	PP, ASSAM
9	Bail Appln./2723/2021	ASHOK DAS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
10	Bail Appln./2735/2021	DIPALI HAPILA @ DIPALI NAIDING Versus THE STATE OF ASSAM	MR B D DAS MS. K PHUKAN MR H K SARMA MR. D THAOSEN	PP, ASSAM

11	Bail Appln./2741/2021 B/O	GULJAR HUSSAIN @ MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAHANTA MR N K PHUKAN	PP, ASSAM
12	Bail Appln./2742/2021 B/O	MOHANSING TERON @ MONSING TERON Versus THE STATE OF ASSAM	MR A A DEWAN MR S DAS	PP, ASSAM
MOTION				
13	AB/3198/2021	UBAYDULLAH AHMED LASHKAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
14	AB/3207/2021	MD. HANIF ALI Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
15	AB/3215/2021	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MS. P ADHIKARI MR H I CHOUDHURY MR. R BORA	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./60/2021 SCANNED COPY OF CASE RECORD, FIXED	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
17	Bail Appln./1796/2021 SCANNED COPY OF CASE RECORD, FIXED	MD ASHOR ALI @ ASHOR ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
18	Bail Appln./1900/2021 FIXED	MD. HABIBUL HAQUE @ HABIBAR HOQUE Versus THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
19	Bail Appln./2028/2021 FIXED	ABHIJIT DAS @ APU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
20	Bail Appln./2150/2021 FIXED	MD. ABDUL WAHID Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
21	Bail Appln./2162/2021 FIXED	SHAHANUR ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
22	Bail Appln./2279/2021 FIXED	MONI DAIMARI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	Bail Appln./2298/2021 FIXED	MONOR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
24	Bail Appln./2311/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
25	Bail Appln./2338/2021 SCANNED COPY OF CASE DIARY, FIXED	MAYANGLAMBAM NAOBI MEEITEI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL SMTI H DEVI	PP, ASSAM
26	Bail Appln./2340/2021 FIXED	BASANTA BURAGOHAIN Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
27	Bail Appln./2348/2021 FIXED	GOJEN DAS @ HORU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
28	Bail Appln./2369/2021 FIXED	MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	PP, ASSAM
29	Bail Appln./2403/2021 FIXED	MITUL DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM

30	Bail Appln./2412/2021 FIXED	KRISHNA CHOUDHURY Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
31	Bail Appln./2423/2021 FIXED	RUBI BEBI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
32	Bail Appln./2438/2021 FIXED	TAPAN DADHARA Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
33	Bail Appln./2454/2021 FIXED	RILIM RANA CHOWDHURY @ RELIM RANA CHAUDHARY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
	WITH			
34	Bail Appln./2474/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
	WITH			
35	Bail Appln./2477/2021	AMIT BARUAH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
	WITH			
36	Bail Appln./2657/2021	SYED NASSIF AHMED Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
37	Bail Appln./2455/2021 FIXED	CHAYAN SAIKIA Versus THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
38	Bail Appln./2475/2021 FIXED	LILA SAIKIA Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
39	Bail Appln./2537/2021 FIXED	SIDDHARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
40	Bail Appln./2540/2021 FIXED	VIKAS JAIN @ VIKASH JAIN Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
41	Bail Appln./2566/2021 FIXED	BIPLAB BISWAS Versus THE STATE OF ASSAM	MRS S BEGUM MR S ISLAM	PP, ASSAM
42	Bail Appln./2640/2021 B/O	JAGADISH MOHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
43	Bail Appln./2696/2021 FIXED	JEHERUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

BAIL HEARING

44	AB/163/2021 FIXED	NAGEN TALUKDAR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
45	AB/700/2021 FIXED	PRADIP TERANG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM SC, EXCISE DEPTT.
	WITH			
46	AB/540/2021	RAJIB KONWAR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM SC, EXCISE DEPTT.
47	AB/1633/2021 FIXED	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
48	AB/1739/2021 FIXED	MOINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM

49	AB/2577/2021 FIXED	MUKSEDUR RAHMAN @ MAKSED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
50	AB/2582/2021 WITH CASE DIARY, FIXED	ARUP DEKA @ PINKU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
51	AB/2593/2021 FIXED	JAHIRUL SIKDAR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
52	AB/2658/2021 FIXED	NANTU CHOWDHURY @ NANTU CHAUDHURY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
53	AB/2833/2021 FIXED	NAZRUL ISLAM AND 9 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
54	AB/2918/2021 FIXED	NASHADUL ISLAM Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
ORDERS				
55	I.A.(CrI.)/163/2021 WITH LCR 3 FILES, FIXED in CrI.A./77/2021 WITH CrI.A./77/2021	UTPAL BEZBARUAH Versus THE STATE OF ASSAM ANR ANR. UTPAL BEZBARUAH Versus THE STATE OF ASSAM ANR ANR.	MR. P P DAS MR. P P DAS	PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU Versus THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
BAIL HEARING (BA)				
2	Bail Appln./1867/2021 FIXED	SANJU PAUL Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
3	Bail Appln./2480/2021 FIXED	ARUN BHUYAN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
4	Bail Appln./2494/2021 FIXED	MOMINA BIBI Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
5	Bail Appln./2515/2021 B/O	MD. AIJUR RAHMAN @ AIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD A S AHMED MR. H A AHMED	PP, ASSAM
6	Bail Appln./2535/2021 FIXED	CHAKRESWAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR J PAYENG MR. D DAS	PP, ASSAM
WITH				
7	Bail Appln./2536/2021	PULAK KALITA @ PULAK DAS Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. P K BAJAJ	PP, ASSAM
WITH				
8	Bail Appln./2541/2021	BIPUL NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
WITH				
9	Bail Appln./2542/2021	JITEN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MS. M K BROWN	PP, ASSAM

10	WITH Bail Appln./2543/2021	AINUL HUSSAIN @ INUR HUSSAIN Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS. B BAISHYA	PP, ASSAM
11	WITH Bail Appln./2551/2021	SUKPAL MAZUMDAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
12	WITH Bail Appln./2553/2021	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
13	WITH Bail Appln./2555/2021	JANIF ALI Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
14	WITH Bail Appln./2556/2021	TARANI DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
15	WITH Bail Appln./2560/2021	SOFINUR RAHMAN @ MD SOFINUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
16	Bail Appln./2547/2021 FIXED	ARUP HAZARIKA Versus THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM
17	Bail Appln./2567/2021 FIXED	KARNA BAHADUR THAPA AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
18	Bail Appln./2572/2021 FIXED	MD. MUKADDAR KHAN @ KUKU Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
19	Bail Appln./2578/2021 FIXED	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MR. P P DUTTA MR B S DEKA MS P SARMA	PP, ASSAM
20	Bail Appln./2584/2021 FIXED	MONUJ KUMAR BARUAH @ MANUJ BARUAH @ BUN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
21	Bail Appln./2587/2021 FIXED	NILEN HAZARIKA Versus THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM
22	Bail Appln./2588/2021 FIXED	KHIRA BORAH Versus THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM
23	Bail Appln./2593/2021 FIXED	MD. AZIZUR RAHMAN @ MD. AJIJUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. A GOYAL MR. T A CHOUDHURY	PP, ASSAM
24	Bail Appln./2603/2021 FIXED	MD. IMAM ALI AND ANR Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA MR. K KALITA MR H KALITA	PP, ASSAM
BAIL HEARING				
25	AB/605/2021 FIXED	ROFIQUL ISLAM @ RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	AB/993/2021 FIXED	MD. HABIBUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
27	AB/1129/2021 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM

28	AB/1887/2021 FIXED	ABAD UDDIN CHOUDHURY @ ABAD UDDIN CHY @ ABAD UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
	WITH			
29	AB/1875/2021	ABDUL HANNAN @ ABDUL HANNAN CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
30	AB/1926/2021 FIXED	BITUPAN HALOI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN PP, ASSAM
31	AB/2205/2021 FIXED	MANIRUJ ZAMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
32	AB/2243/2021 FIXED	NURUDDIN ALI Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
33	AB/2296/2021 FIXED	REJAK ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
34	AB/2297/2021 FIXED	BIPUL MURAH Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
35	AB/2360/2021 FIXED	RABIN MEDHI Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
36	AB/2298/2021	JATINDRA NATH BAISHYA Versus THE STATE OF ASSAM	MR AJIT DAS MR. U K THAKURIA	PP, ASSAM
37	AB/2598/2021 FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
38	AB/2602/2021 FIXED	KUMUR UDDIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
39	AB/2605/2021 FIXED	FOYJAL HOQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
40	AB/2637/2021 FIXED	SAHALOM ALI SK. @ SAHA ALAM SK. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
41	AB/2676/2021 FIXED	ABDUL KADIR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
42	AB/2682/2021 FIXED	ROFIAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
43	AB/2687/2021 FIXED	ISLAM ALI @ MRIDUL AHMED Versus THE STATE OF ASSAM	MS B DEVI MS G DEKA	MR. D C KALITA MR. B K BHAGAWATI PP, ASSAM
44	AB/2747/2021 FIXED	SAFIQUE AHMED LASKAR @ SAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
45	AB/2749/2021 FIXED	ALAMGIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
46	AB/2784/2021 FIXED	BIDYA HATIBORUAH Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
47	AB/2801/2021 FIXED	NAUSHAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM

48	AB/2803/2021 FIXED	ABUL KALAM AND 7 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
WITH				
49	AB/2796/2021	MINARA KHATUN AND ANR. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
50	AB/2962/2021 B/O	JYOTISH KR. BURAGOHAJIN Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
51	AB/2994/2021 B/O	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR	PP, ASSAM
52	AB/3008/2021 B/O	JAYANTA BORAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
ORDERS				
53	WP(C)/8421/2019 B/O	PRIYA NATH MALAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SAHAD MR P MALAKAR MR. J B SAIKIA	SC, HOUSING BOARD
54	I.A.(Civil)/1553/2021 WP(C)/7873/2015 (Disposed),B/O in WP(C)/7873/2015	NOMAL CH. BORDOLOI AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU
STAY MATTERS				
55	WP(C)/6808/2018 FIXED	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
56	WP(C)/3774/2019 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHOJAIN	GA, ASSAM
WITH				
57	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
WITH				
	I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2759/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/100/2021 B/O	NARAYAN BARMAN Versus AMALA BARMAN	MR. R BARUAH MR. A IKBAL	
2	AB/3208/2021	AKBAR BANJARA @ MD. AKBAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR P K DAS MR. M BARUAH	PP, ASSAM
3	AB/3209/2021	SALMAN BANJARA @ SALMAN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN MR P K DAS MR P K DAS MR. M BARUAH	PP, ASSAM
ADMISSION				
4	CRP(IO)/312/2019 B/O	HASNA BEGUM Versus MANIK CHANDRA MAHANTA	MR. R BORPUJARI	MR. A SAHAD MR. P DEKA
5	MFA/159/2021	M/S HILLS CEMENT CO. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
6	MFA/160/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
7	MFA/161/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
8	MFA/162/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

9	MFA/164/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
10	MFA/165/2021	M/S INDIAN POTASH LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
11	MFA/166/2021	M/S INDIAN OIL CORPORATION LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/167/2021	M/S PURBANCHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
13	MFA/170/2021	M/S. S. D. EASTERN BHUTAN COAL CO. LTD., Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/171/2021	M/S JAIN BIJAY AND CO. PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	MFA/172/2021	M/S UNITED COMMERCIAL CO. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
16	MFA/173/2021	M/S Z. R. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
17	MACApp./242/2021	MONIKA GOGOI Versus THE BRANCH MANAGER	B R DAS MR N SARMA	
18	MACApp./243/2021	NATIONAL INSURANCE COMPANY LTD. Versus ARATI GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1657/2021 in MACApp./243/2021	NATIONAL INSURANCE COMPANY LTD. Versus ARATI GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	
19	MACApp./244/2021	MD. MAINUL HAQUE Versus THE REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.	MR. R PHUKAN MR. R MAHANTA	
20	MACApp./245/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MALANCHA BALA DAS AND 5 ORS.	MR SISHIR DUTTA MR. S DUTTA	
	WITH I.A.(Civil)/1658/2021 in MACApp./245/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MALANCHA BALA DAS AND 5 ORS.	MR SISHIR DUTTA MR. S DUTTA	
21	MACApp./246/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus BIBHA BAGIRI @ SONOWAL AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/1660/2021 in MACApp./246/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus BIBHA BAGIRI @ SONOWAL AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
22	MACApp./247/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus RUNU PROVA BORUAH AND 5 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1661/2021 in MACApp./247/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus RUNU PROVA BORUAH AND 5 ORS.	MR T KALITA MR. A KAKATI	
23	MACApp./248/2021	M/S NEW INDIA ASSURANCE CO. LTD. Versus MINAKSHI PHUKAN AND 3 ORS.	MR. K K BHATTA MS. R DEVI	

	WITH I.A.(Civil)/1663/2021 in MACApp./248/2021	NEW INDIA INSURANCE CO. LTD. Versus MINAKSHI PHUKAN AND 3 ORS.	MR. K K BHATTA MS. R DEVI	
		<u>BAIL HEARING</u>		
24	Bail Appln./2591/2021 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
		<u>ORDERS</u>		
25	CRP(IO)/12/2021 B/O	BHUPEN MADAH AND ANR. Versus LABANYA MEDHI AND 11 ORS.	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS F AHMED MR. T ISLAM MR. K PRASAD
26	CRP(IO)/83/2021 FIXED	KAMAKHYA SAHA Versus UTTAM KR. SAHA AND 2 ORS	MR. D P CHALIHA MS M ROY	
27	I.A.(Civil)/1648/2021 B/O in RSA/8674/2021	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH, HIS LEGAL HEIRS HAZRA BEWA Versus ON THE DEATH OF ABUL KASEM MAKER, HIS LEGAL HEIRS FAZLETUN NESSA BEWA AND 15 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
	WITH RSA/8674/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	
	WITH I.A.(Civil)/8678/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	
		<u>HEARING</u>		
28	MACApp./202/2012 WITH LCR, FIXED	THE FUTURE GENERALI INDIA INSURANCE CO LTD Versus BOBY BORA and ORS	MR. A J SAIKIA MR. U DUTTA	MR. M TALUKDAR MR D MONDAL (R1, R2(MINOR)) MR. P J BARMAN (R1, R2) MR. R HAZARIKA MR.D CHAKRABORTY MR. S DUTTA MR. A SHAKIL MS. T MONDAL
	WITH I.A.(Civil)/3864/2018 in MACApp./202/2012	UNITED INDIA INSURANCE CO. LTD., JAGIROAD BRANCH Versus SMT. BOBY BORA AND 4 ORS.	MR S DUTTA	MR. A J SAIKIA MR. U DUTTA
29	RSA/186/2013 WITH LCR, B/O	SARASWATI BALA DAS BAISHYA Versus PRABHAT CH. BAISHYA @ DAS	MRS.M D CHOUDHURY MRG AGARWAL	MR.S SHARMA
	WITH I.A.(Civil)/1053/2017 in RSA/186/2013	PRABHAT CH. BAISHYA @ DAS Versus SARASWATI BALA DAS BAISHYA	MR S SHARMA	MR. G AGARWAL MRS. M D CHOUDHURY
30	RFA/19/2014 WITH LCR, B/O	HEM CH. GOHAIN Versus GHANASHYAM BARMAN and 2 ORS.	MRG P BHOWMIK(Sr.Adv.) MR.T ROY MS.B SARKAR MS.S DEY MS.S RAJKUMARI	MR.A C SARMA MS.N DEVI MR.H HAZARIKA MR.P MEDHI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,7th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./224/2021	NIRMALENDU ROY Versus JOYNAL UDDIN LASKAR AND 6 ORS.	MR. S P CHOUDHURY MS. S DASGUPTA MS B DEVI	PP, ASSAM (R-7)
2	Crl.Pet./235/2021 FIXED	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
3	Crl.Pet./525/2021 FIXED	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	PP, ASSAM
4	Crl.Pet./566/2021	SARITA PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
5	Crl.Pet./567/2021	SAIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. H A TALUKDAR	PP, ASSAM
6	Crl.Pet./568/2021	BIRAJ PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MD F H LASKAR MS. S B CHOUDHURY	PP, ASSAM
7	Crl.Pet./569/2021	LIPIBRAT NATH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
8	Crl.Pet./570/2021	GOBINDA RONGCHON Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.A./106/2021	SRI RAMESWAR LAL CHANDAK Versus ATIQUUR RAHAMAN	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	

10	Crl.A./107/2021 WITH LCR 3 FILES	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
	WITH			
11	Crl.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
12	Crl.A./141/2021	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/337/2021 in Crl.A./141/2021	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
ORDERS				
13	Crl.A./264/2017 WITH OFFICE NOTE, LCR 6 FILES	SRI BIKASH BHARALI Versus THE STATE OF ASSAM and ANR	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	PP, ASSAM
14	I.A.(Crl.)/11/2018 in Crl.Rev.P./5/2018	HARUN RASHID Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
	WITH Crl.Rev.P./5/2018	HARUN RASHID Versus THE STATE OF ASSAM	MR A SHARMA MR. B BURAGOHAIN	MR PP, ASSAM
15	Crl.A./307/2018 WITH OFFICE NOTE, LCR 5 FILES	SRI NAYAN JYOTI GAYAN Versus STATE OF ASSAM AND ANR	MR. B TALUKDAR MR H BEZBARUA MR. S J SARMAH MR. P P BOIRAGI	PP, ASSAM
16	Crl.L.P./89/2019 in Crl.A./10040/2019	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR A SARMA	MR. N AHMED MD S I AHMED
	WITH Crl.A./10040/2019 (Filing Number)	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI		
17	Crl.Rev.P./278/2019 WITH LCR 1 FILE(PHOTOCOPY)	BALORAM GHOSH Versus SOMI DAS	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR. K SARMA MR. D DAS MR. B J TALUKDAR
18	Crl.L.P./15/2020 in Crl.A./12753/2019	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA	MR H GUPTA MS. R M SARMAH	MR B ACHARYYA MS. M ACHARYYA
	WITH Crl.A./12753/2019 (Filing Number)	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA		
19	Crl.A./18/2020 WITH OFFICE NOTE, LCR 5 FILES	GAZI RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL	PP, ASSAM
20	I.A.(Crl.)/50/2020 in Crl.A./12996/2019	SRIMANTA MADHABJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N BARMAN MR. R CHETRI	MR A DAS
	WITH Crl.A./12996/2019 (Filing Number)	SRIMANTA MADHABJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI	
21	Crl.Rev.P./61/2020	DIPESH CHANDRA DAS Versus SMTI. BABY DAS AND ANR.	MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM

22	CRL.A(J)/70/2020 WITH OFFICE NOTE, LCR 5 FILES	RUPEN GOGOI Versus THE STATE OF ASSAM	MS B SHARMA, AMICUS CURIAE	PP, ASSAM
23	CrI.A./87/2020 WITH OFFICE NOTE	ABDUL SALAM Versus MOINUL HAQUE AND 6 ORS	MR. S C BISWAS MR. A IKBAL MS A DAS MS M DAS MS A BORAH	MR. A S TAPADER (R- 1,2,4,6) C M DEKA (R-1,2,4,6) PP, ASSAM
24	CrI.Pet./310/2020 WITH LCR 1 FILE, FIXED	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MD R ALI PP, ASSAM
25	CrI.A./32/2021	SMTI.HEMLATA TAMULY @ HEMALATA TAMULY Versus THE STATE OF ASSAM AND ANR	MR G J SHARMA MR S HUSSAIN	PP, ASSAM
26	CrI.A./96/2021 WITH OFFICE NOTE, LCR 5 FILES	ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/206/2021 in CrI.A./96/2021	ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
27	CrI.Pet./121/2021 FIXED	MD. SIMRAN SULTAN Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan,Special P.P. PP, ASSAM SC, FOREST
28	CrI.Pet./174/2021 WITH LCR 3 FILES, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR R ISLAM	PP, ASSAM
29	CrI.Pet./246/2021	JHOLMOL DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR R DHAR MRS. R RONGMEI	PP, ASSAM
30	CrI.Pet./311/2021	BABLU AHMED Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR M RAHMAN	PP, ASSAM
	WITH			
31	CrI.Pet./38/2021	BABLU AHMED Versus STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. B J MUKHERJEE (R- 2,3,4,5) MS R SAHA (R-2,3,4,5) PP, ASSAM
32	I.A.(CrI.)/403/2021 CRL.PET. 191/2021(D/O) in CrI.Pet./191/2021	JINNAT ALI AHMED @ ZINNAT ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
33	I.A.(CrI.)/408/2021 in CrI.Rev.P./5776/2021	JAHDUL ISLAM Versus TARA BHANU BEGUM AND ANR	M M RAHMAN	PP, ASSAM
	WITH CrI.Rev.P./5776/2021 (Filing Number)	JAHDUL ISLAM Versus TARA BHANU BEGUM AND ANR (E)	M M RAHMAN	
34	CrI.Pet./485/2021 FIXED	DIPAK KR PAUL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
35	CrI.Pet./486/2021 FIXED	BISWARUP DAS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
36	CrI.Pet./487/2021 FIXED	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
37	CrI.Pet./488/2021 FIXED	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
38	CrI.Pet./504/2021 FIXED	THE STATE OF ASSAM Versus MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR	PP, ASSAM	

HEARING

39	Crl.Pet./1005/2015 FIXED	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR D KALITA	MR.S RAHMAN MR.B K DAS MR.J ALI ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI
40	Crl.Rev.P./248/2019 FIXED	SAHANUR ALI Versus M/S. VIKASH FINANCE CORPORATION	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI

STAY MATTERS

41	Crl.Rev.P./19/2017 FIXED	DURGESH CHAND CHOUDHURY Versus STATE OF ASSAM and ANR.	MRD N BHATTACHARYA MR.D DEY	MR. N ALAMR-2 MR.S U AHMED(R-2) PP, ASSAM
42	Crl.Pet./977/2018	KENLI NYORAK Versus MARPHY ETE LOLLEN	MR. P BORA MS. M KECHII MR. M SAHEWALLA	MR. A DHAR MS. D GHOSH MD F FARIDI

OTHER MATTERS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021